Mentioning

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 331/KB/2017 CA (B).No.462/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company		Reliance Commercial Finance Ltd -Vs-		
		Laxmi Vinayak Rice Mills Ltd		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1>	ARNAB BASU	Mullick, AbrocATE	3 For Committee of Geoditors	3 Julio Com 2/11/17-
١.	Rahul A	uddy, Adiocati	Manchan Ditta	Dahul hody.

Ld. Resolution Professional (RP) and Ld. Counsel for the Committee of the Creditors (CoC) are present.

Ld. RP moved an application being C.A.No. 462/KB/2017 for necessary directions.

Heard. Admit.

Issue notice on the Promoters, Directors and Chief Financial Officer of the Corporate Debtor. RP is directed to take steps for making effective service on Promoters, Directors and Chief Financial Officer of the Corporate Debtor.

Corporate Debtor is directed to fully cooperate with the RP, failing which appropriate action shall be initiated against them under the Insolvency & Bankruptcy Code, 2016.

List on 10/11/2017.

Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)